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Title: Introduction of the Securities Laws (Amendment) Bill, 2013.

MR. DEPUTY-SPEAKER: Item No. 13, Shri Namo Narain Meena.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, on behalf of my senior colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992, the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992, the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996. "

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The Minister may now introduce the Bill.

SHRI NAMO NARAIN MEENA: Sir, I introduce the Bill.

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